

Filing no. 8327/2020 (Cr. M.P.)

Suraj Kumar Thakur

Versus

The State of Jharkhand.

Advocate for Petitioner

Mr. Diwakar Jha

Defects

- 9 (i) Employer name may be verified/corrected in para 4.
- (ii) B.P. no. in para 19 may be verified/corrected.
- (iii) Duly certified typed copies may be filed for page 9 & 11.